COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 86 OF 2017

Dated: 6th May, 2019

In the matter of :

M. P. Power Management Co. Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on ***25.07.2019***.

Court Master / PPS

tpd/kt